

(d) and (e) During the year 1996-97 one scheme involving an amount of Rs. 38.43 lakhs was sanctioned. As on 31.3.97 the State of Assam is having a debit balance and it may not be possible to sanction any more scheme for the present.

Storage Capacity of Rivers

1853. SHRI NAWAL KISHORE RAI :
SHRI GUMAN MAL LODHA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the storage capacity of the rivers in the country has been going down due to not undertaking their deepening work for the last so many years;

(b) if so, the reaction of the Government thereto;

(c) whether the Government have assessed the storage capacity of the rivers and formulated any scheme to increase the storage capacity of the rivers; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) to (d) Changes in the river storage (carrying) capacity is a natural morphological phenomenon. However, to reduce the silt runoff in the rivers, various measures such as afforestation, soil conservation and catchment area treatment etc. in various river valleys are taken up.

Vacancies

1854. DR. RAM CHANDRA DOME :
SHRI TARIT BARAN TOPDAR :
SHRI MEHBOOB ZAHEDI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether many posts of teachers of Kendriya Vidyalaya Sangathan are lying vacant;

(b) if so, the details thereof;

(c) whether examinations have not conducted for the above posts despite the fact that these posts had already been advertised in August-September, 1996; and

(d) if so, the reasons therefor and the time by which these posts are likely to be filled up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) As on 1.4.96, 3720 posts of teachers of various categories were lying vacant in Kendriya Vidyalaya Sangathan. An advertisement was issued for filling up posts of teachers in June, 1996. On the basis of

interviews, 2001 candidates have been selected for appointment to various categories of posts. Interviews for filling up about 500 vacancies of Trained Graduate Teachers are likely to be completed by September, 30, 1997. Recruitment process for 680 posts of Music Teachers, Drawing teachers, Socially Useful Productive Work (SUPW) teachers, Physical Education teachers and Librarians has also been initiated.

[Translation]

Renovation of Kota Airport

1855. VAIDYA DAU DAYAL JOSHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the amount spent on the renovation of Kota airport along with the items of work taken up during the last three years;

(b) whether private airlines were permitted to fly on Delhi-Jaipur-Kota air route;

(c) if so, the names of such companies, the period for which their aircraft operated on this route alongwith the reasons for discontinuing the above mentioned air services;

(d) whether the Government had entered into a contract with these airlines before introducing their services;

(e) if so, the details thereof; and

(f) the amount received by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) The amount spent on the renovation of Kota Airport during last three years is Rs. 1.53 crores approximately.

(b) to (f) Airlines are free to operate their services to any airport in the country, subject to approval by the Directorate General of Civil Aviation, fulfilment of the route dispersal guidelines and other relevant provisions of rules prescribed by the Government, and meeting the requirements of permits issued to them. Government does not enter into contract with airlines.

Reduction of Pay

1856. SHRI RAMMURTI SINGH VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it has been decided to reduce the pay of some of the historians in the Indian Council for Historical Research;

(b) if so, the details thereof;

(c) the guidelines of the Council in this regard;

(d) the total number of those historians in respect of whom this decision has been taken; and

(e) the number of historians in service and those out of them who have since retired?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) No, Sir.

(b) The ICHR have reverted to the scales of pay of Directors and Deputy Directors approved by the Government with effect from 01/01/1986. These pay-scales were revised in April, 1992 by the Council without Government's approval. The revocation of the Council's unauthorised scale of pay for a section of the staff does not amount to any reduction of pay.

(c) There are no guidelines in this regard.

(d) and (e) The decision to revert to the approved scale of pay covers 11 persons only, 3 of whom have since retired.

[English]

Study on School Education

1857. SHRI BIJOY HANDIQUE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the recent study on teacher training institutions carried out by NCERT;

(b) if so, the salient features of the study; and

(c) the steps taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) Yes, Sir.

(b) The Department of Teacher Education and Extension of the National Council of Educational Research and Training (NCERT) has conducted a pilot study on Human Resource Development (HRD) climate in 15 District Institutes of Education and Training (DIETs) in the States of Rajasthan, Uttar Pradesh, Punjab and Delhi. The purpose of the study was to find out the quality of HRD climate in these institutions.

(c) NCERT is planning a status study of all the DIETs in the country as a follow-up of the above study so that strategies can be formulated to improve the functioning of these institutions.

Instrumental Landing System at Bhopal Airport

1858. SHRI HANNAN MOLLAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Instrumental Landing System (ILS) is not working at Bhopal airport;

(b) if so, since when;

(c) the other airports which have no such facilities or where ILS is not functioning there; and

(d) the steps the Government have taken to restore the same in Bhopal?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a), (b) and (d) All systems of Instrumental Landing System (ILS) are working satisfactorily at Bhopal airport. The glide path was withdrawn on 30.11.93 due to runway extension work. With the extension of runway, the glide path had to be relocated. This facility is expected to be calibrated and commissioned by the end of August, 1997.

(c) Provision of ILS at an airfield depends upon visibility conditions, type of terrain around the airport, and the type of aircraft operated. ILS facility has been provided at 28 airports and AAI has plans to instal this facility at 6 more airports by the middle of 1998.

[Translation]

Consumption of Petroleum Products

1859. SHRI RAMESHWAR PATIDAR :
SHRIMATI PURNIMA VARMA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the details of special steps taken by the Government to minimise the consumption of petrol and petroleum products;

(b) whether the opinion of public and industrialists was sought and considered before taken decision in this regard;

(c) if so, the details thereof;

(d) whether the impact of rules and regulations regarding petrol and petroleum products issued recently on the consumption of petrol and petroleum products has been evaluated; and

(e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

Renewal of Modiluft's Licence

1860. SHRI SONTOSH MOHAN DEV :
DR. T. SUBBARAMI REDDY :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "DGCA won't renew Modiluft's licence" appearing in the 'Economic Times' dated December 24, 1996;

(b) if so, the facts and details thereof;